

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 119**  
**(IB)-86/ND/2021**

**IN THE MATTER OF:**

M/s M. M. Metacraft Pvt. Ltd.

...

**Appellant**

Vs.

M/s R. M. Controls Pvt. Ltd.

...

**Respondent**

**Order under Section 9 of IBC.**

**Order delivered on 25.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Aditya Yadav, Mr. Raj Karan Sharma, Advs.

For the Respondent :

**ORDER**

Learned Counsel for the applicant seeks and is granted five days time to file service affidavit. None appears for the Corporate Debtor.

List on 07.04.2021.

**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH